

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/1484/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita
Member, MACT No.3,
Kamrup(M), Guwahati.

Dated Guwahati, the 20th March 2019.

Sub:- **Casual leave with Station leave permission.**

Ref:- Email dated 20th March 2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for 1(one) day casual leave on 20.03.2019 with station leave permission, with your official vehicle, at your own cost, from the morning of 20.03.2019 till the morning of 21.03.2019, has been granted / rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/1485/A, dated 20.03.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

20/3/19

JT. REGISTRAR (VIGILANCE)

Rolas